

O.A.No.75/92

C.W.

O.A.493/92,342/91,328/92,11/94,208/94,

O.A.808/93,9/96,704/94,543/94,565/94.

12.5.99.

Hon'ble Mr. D.C. Verma, J.M.

Hon'ble Mr. A.K. Misra, A.M.

Sri. R. Pandey, brief holder
of Sri. N.N. Jaiswal, for applicant.
in O.A.75/92. Sri. A.K. Chaturvadi,
for respondents. None present in
other O.A.'s.

On 17.1.94 the applicant
moved an application for amendment
to which respondents filed objection
by filing M.P.1208/98. R.A. thereto
has been filed by the applicant
vide M.P.1356/98.

By the amendment application the
applicant has prayed for quashing of 8
(Eight) promotions orders issued on
various dates in the year's 92.93.94 with-
out making effected persons as party in
the O.A.. The learned counsel for the appli-
cant seeks time to seek instructions.

List M.P.4438/97 and M.P.1805/98
for orders on 11.8.99.

A.M.

J.M.

akg

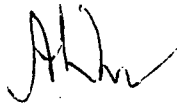
14.3.2001

HON'BLE SMT. LAKSHMI SWAMINATHAN, VC (J)

HON'BLE MR. A.K. MISRA, AM

The President of the Bar Association of CAT, Lucknow Bench along with other members have prayed that as they are on ^{one} day's token strike, the cases listed for today may be adjourned.

The cases listed for today i.e. on 14.3.2001 will remain on board.



MEMBER (A)



VICE CHAIRMAN (J)

HLS/-